

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.239/KB/2017
C.P.-1104/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		Hou King Thain (Chingsue Tannery Pvt.Ltd) -Versus- Registrar of Companies, W.B		
Under Section		560 (6)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. SHREYA CHAUDHARY, ADVOCATE } Petitioner

Shreya Chaudhary
Advocate
12/7/17

ORDER

Ld. Counsel for the petitioner has filed this appeal against the order of ROC whereby name of the petitioner's company has been struck off. Petitioner has not annexed the impugned order passed by the ROC. He is directed to file an affidavit annexing the certified copy of the order of ROC. Report be called from ROC within 15 days.

List the matter on 11/08/2017.

(Vijai Pratap Singh)
Member (J)